

23.7.2014

O.A. No.140/2012

Hon'ble Sri Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri Praveen Kumar

Res: Sri Ankit Srivastava

Learned counsel for parties fairly submitted at bar that the present O.A. has rendered in-fructuous. Accordingly, the same is dismissed as in-fructuous. No order as to costs.

S. Ch.

M(A)

HLS/-

V. R. Groawal
M(J)

~~of~~
~~copy to~~
~~dated 23-7-14~~
~~sealed~~
~~for record~~
~~24-7-14~~